

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2289
ANSWERED ON:09.03.2011
ROAMING IN NCR
Singh Shri Jitender

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of telephone subscribers in Delhi and National Capital Region (NCR) separately for mobile and landline;
- (b) the areas in NCR where roaming is charged/not charged for making a call from/ to Delhi;
- (c) whether the Government proposes to make the whole NCR roaming free;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) As on 31.01.2011, there are 36.68 million wireless and 2.82 landline subscribers in Delhi Service area.
- (b) to (e) Telecom licenses are issued service area-wise. As per the Telecom License, the Delhi Service area comprises of local areas served by Delhi, Ghaziabad, Faridabad, Noida and Gurgaon telephone exchanges. Roaming charges are not levied when the subscriber is going from one place to another place within the licensed service area and uses the same network. However, roaming charges become payable when the subscriber uses the service outside licensed service area of his operator.